

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated: 5th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. M. G. Ramachandran,
Mr. Anand K. Ganesan and

Counsel for the Respondent (s) : Ms. Anuska Arora for R-1
Mr. Sakya Singha Choudhuri and
Mr. Saraswata Mahapatra for R-2

ORDER

Adjournment is sought on the ground that learned counsel for the respondent no.1 is unwell.

Post this Appeal for remaining arguments of the respondent and rejoinder submissions, if any, of the appellant on **5th February, 2016.**

**(T. Munikrishnaiah)
Technical Member
rkt/vg**

**(Justice Surendra Kumar)
Judicial Member**